

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL NO. 29 SITTING AT PRINCIPAL BENCH BENGALURU
at 10:30AM
BEFORE**

THE HON'BLE JUSTICE C M JOSHI

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH			
<u>NON-COMPLIANCE OF OFFICE-OBJNS FOR 2ND TIME</u>			
1	CRL.P 201161/2024	(482(Cr.PC)/528(BNSS),) GANESH NAIK	COPY SD ON STATE
	A/W OFFICE NOTE (CIRCULAR NO.R(J)/169/2022 DATED 21.09.2022 AND THE SAME IS PLACED BELOW)		
<u>ORDERS</u>			
2	CRL.P 201093/2024	(482(Cr.PC)/528(BNSS),) AVINASH A UPLOANKAR AND RAVI K ANOOR	COPY SERVED ON SPL.PP FOR LOKAYUKTA
	REG: COUNSEL SUBMISSION WITH REGARD TO OFFICE OBJECTION NO.3 AND 4 (P/U/SEC. 420, 465, 468, 471, 120(B) OF IPC AND 13(1)(c) R/W 13(2) PC ACT 1988)		
<u>HEARING - INTERLOCUTORY APPLN</u>			
3	RP 200069/2024	(,)	G G CHAGASHETTI L T PUJARI AND I R BIRADAR
	REG: IA 1/2024 FOR CD OF 37 DAYS IN FILING THE REVIEW PETITION 2) IA 2/2024 FOR PRODUCTION OF ADDITIONAL DOCUMENTS 3) IA 3/2024 FOR STAY		

ADMISSION

COURT HALL NO :6

4 CRL.P (482(Cr.PC)/528(BNSS), MAHANTESH PATIL
201826/2023) AND PUNITH MARKAL HCGP

A/W OFFICE NOTE.
(CIRCULAR
NO.R(J)169/2022
DTD 21.09.2022)

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